

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 165 of 2012

Dated : 20th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of

Powergrid Corporation of India Ltd. ...Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Ramnesh Jerath

Counsel for Respondent (s):

ORDER

At the request of the Learned Counsel for the Appellant, post the
matter for hearing on **05.03.2013**.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/pg